



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,26th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/1903/2021 B/O	BHARATI BHATTACHARJYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU. GA, ASSAM ASSTT.S.G.I.
<b><u>ADMISSION</u></b>				
2	WP(C)/1810/2020	U.V. ASSETS RECONSTRUCTION COMPANY LTD. <b>Versus</b> THE INSPECTOR GENERAL OF REGISTRATION, ASSAM AND 3 ORS.	MR. B SHARMA MR. H DAS	Mukesh Sharma (R4) SC, REVENUE SC, CENTRAL BANK OF INDIA
3	WP(C)/1955/2020	ASSOCIATION OF ENGINEERS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS G DAS MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS	GA, ASSAM SC, PCB
4	WA/84/2021	THE GOVERNING BODY OF BARBHAG COLLEGE, NALBARI <b>Versus</b> DR. HEM CHANDRA DEKA AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, HIGHER EDU
5	WA/115/2021	NAZIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MS U DAS MR G J SHARMA	GA, ASSAM
6	WA/123/2021 CAVT. NO.01312/021, WITH CAVT 131/21	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> M.K. JOKAI AGRI PLANTATIONS (P) LTD. AND ANR.	MR. S C KEYAL	DR. A SARAF MR. P DAS FOR CAVEATOR
<b><u>ORDERS</u></b>				
7	WP(C)/1571/2021	TARAK SARKAR <b>Versus</b> THE GENERAL MANAGER AND 4 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	SC, NF RLY
	<b>WITH</b> I.A.(Civil)/854/2021 <b>in WP(C)/1571/2021</b>	TARAK SARKAR <b>Versus</b> THE GENERAL MANAGER AND 4 ORS.	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	SC, NF RLY

**HEARING**

8 Cont.Case(Crl)(Suo Moto)/1/2021 XXX  
FIXED

**Versus**  
SUMIT SATTAWAN AND 2 ORS.

MR. T J MAHANTA

MR. D SAIKIA (R-1)  
MR D K MISHRA (R-3)  
MR. B PRASAD (R-3)  
MR. B GOGOI  
MR. R A CHOUDHURY (R-1)  
MR. R A CHOUDHURY (R-1)  
MR P J BORAH (R-3)

**WITH**  
9 PIL/21/2020

SUBRATA MAZUMDAR AND 8 ORS.  
**Versus**  
THE STATE OF ASSAM AND 3 ORS,

MR A M MAZUMDAR  
MRS S B CHOUDHURY

MR S S DEY  
GA, ASSAM  
MR SISHIR DUTTA (R2)  
MR. M NATH  
MR. A BHATTACHARJEE  
MR. D J KAPIL  
MR S DAS (R2)  
SC, REVENUE  
MR. SIDHANT DUTTA (R2)

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LEAVE NOTE OF ADVOCATES FOR 26/07/2021

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1) MR. L P SHARMA

12-07-2021

To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5117/2019 WITH LCR	YATUN NESSA @ MUSSTT. EYATAN NESSA @ YATON NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD. S ALOM MD A ALI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
2	WP(C)/6722/2019	JIBAN MANDAL <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/6742/2019	SIBASH @ SIBASH SUTRADHAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/6889/2019	KUDDUSH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/8098/2019	MANIJA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/8110/2019	PARESH BISWAS ALIAS PARESH DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B K BHATTACHARJEE MISS A CHETIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/8501/2019	JULHAS SHEIKH <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MS. P BORA MR. S P UPADHYAYA MR. V KUMAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/4657/2020 WITH LCR	MD. BAHARUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/5368/2020 WITH LCR	REJIA KHATUN @ REJIA BEGUM @ REJIYA BEWA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A HUSSAIN MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/5777/2020 WITH LCR	MALMOSA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MR A K DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/3353/2021	MOIMONA KHATUN @ MOMONA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

**EX PARTE ORDER**

12	WP(C)/8377/2019 WITH LCR, FIXED	SAHBAT ALI @ CHARBAT ALI @ CHARFAT ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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**DETENTION**

13	WP(C)/2201/2021 WITH LCR	NUR ISLAM SEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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**ADMISSION**

14	WP(C)/6057/2017 WITH LCR	ABDUL MANNAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR.F K R AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/6058/2017 WITH LCR	FATEMA KHATUN @ FATEMA KHATOON <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.A ROY MR.J KHAN MR.N N JHA	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/7001/2019 WITH LCR, FIXED	ABDUL JALIL @ A. JALIL AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR J K MISHRA MS. P BORAH MR. J K MISRA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/7785/2019 WITH LCR 2 FILES	CHANDARANI SARKAR @ SAINDHA RANI SARKAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>WITH</b>				
18	WP(C)/8895/2018	RAGHU NATH SARKAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A PAUL MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

**ORDERS**

19	I.A.(Civil)/812/2021 WITH LCR <b>in</b> WP(C)/2840/2020	JILEKHA BIBI @ JELEKHA BIBI @ JALIKA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>WITH</b> WP(C)/2840/2020				
		JILEKHA BIBI @ JELEKHA BIBI @ JALIKA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	I.A.(Civil)/835/2021 WITH LCR <b>in</b> WP(C)/674/2020	RAHILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR A ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

**WITH**  
WP(C)/674/2020

RAHILA KHATUN  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. A R SIKDAR  
MR A ALI

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ELECTION  
COMMISSION.

21 I.A.(Civil)/1125/2021  
B/O  
**in** WP(C)/2546/2021

JOSHNA DAS @ JYOTSNA DAS  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MR. M U MAHMUD

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

**WITH**  
WP(C)/2546/2021

JOSHNA DAS @ JYOTSNA DAS  
**Versus**  
THE UNION OF INDIA AND 6 ORS

MR. M U MAHMUD  
MR S H MAHMUD  
MS R ALI

SC, NRC  
ASSTT.S.G.I.  
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 26/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	I.A.(CrI.)/156/2021 WITH LCR 5 FILES & P.B 2 NOS. in CrI.A./74/2021 <b>WITH</b> CrI.A./74/2021	HARMON PATOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K K DEY MR R M DAS MR V K BAROOAH	PP, ASSAM
		HARMON PATOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K K DEY MR R M DAS MR V K BAROOAH	PP, ASSAM
2	CrI.A./49/2018 <b>WITH</b>	HAR SING TERON <b>Versus</b> STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR Z KAMAR MR. T N DAS MS.R DEKA MR. R BORA MRS. S ISLAM MR.S S GOSWAMI MS. A GOSWAMI	PP, ASSAM
<b>ORDERS</b>				
3	CrI.A./53/2017 WITH LCR 4 FILES, PB 2 NOS	HIRENDRA BISWAS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S RAHMAN	PP, ASSAM
4	CrI.A./88/2018 WITH OFFICE NOTE, LCR 5 FILES, PB 2 NOS	BIREN MALI <b>Versus</b> THE STATE OF ASSAM AND ANR		PP, ASSAM
5	I.A.(CrI.)/709/2018 WITH OFFICE NOTE in CrI.A./4384/2018 <b>WITH</b> CrI.A./4384/2018 (Filing Number)	TUTIUR RAHMAN PATIKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS,	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
6	Death Sentence Ref./4/2019 WITH OFFICE NOTE, LCR 6 FILES <b>WITH</b>	THE STATE OF ASSAM <b>Versus</b> SRI BIKASH DAS	PP, ASSAM	
7	CRL.A(j)/92/2019	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR. ARUNANGSHU DHAR, AMICUS CURIAE	PP, ASSAM

8	Mat.App./8/2020	MRS. INDRANI SARMA <b>Versus</b> SRI BIRAJ KUMAR SARMA	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N N JHA MR. A C RAY
	<b>WITH</b> I.A.(Civil)/575/2020 <b>in</b> Mat.App./8/2020	MRS. INDRANI SARMA <b>Versus</b> SRI BIRAJ KUMAR SARMA	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	
	<b>WITH</b> I.A.(Civil)/577/2020 <b>in</b> Mat.App./8/2020	MRS. INDRANI SARMA <b>Versus</b> SRI BIRAJ KUMAR SARMA	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	
9	Mat.App./15/2020	SMTI RASHMI BARUA <b>Versus</b> SRI SUMANT PRASAD BARUA	MS. M BORAH MS A DAS MR. B KONWAR	MR. D CHOUDHURY MR A D CHOUDHURY
10	CrI.A./109/2020 WITH OFFICE NOTE, LCR 4 FILES	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
11	CrI.A./155/2020	THE NATIONAL INVESTIGATION AGENCY. <b>Versus</b> SHRI TAPITU @ TAPI (A-13) and ANR	MR. D K DAS MR J A HASSAN, Sr. P.P., NIA.	
12	CrI.A./174/2020 WITH LCR 5 FILES	SRI PADUM NAYAK @ BIKASH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K SINGHA MR D K MEDHI	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/416/2020 <b>in</b> CrI.A./174/2020	SRI PADUM NAYAK @ BIKASH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K MEDHI	PP, ASSAM
13	I.A.(CrI.)/220/2021 CrI.A./327/2019 (D/O), WITH LCR 3 FILES, PB 2 NOS <b>in</b> CrI.A./327/2019	TANKESWAR SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R PHUKAN MR. T BARUAH	MR H BEZBARUA MR. P BOIRAGI PP, ASSAM
14	I.A.(CrI.)/249/2021 CrI.A./111/2015 (D/O), WITH PB 2 NOS <b>in</b> CrI.A./111/2015	USTAR ALI BHUYAN @ OSTAR ALI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.H R A CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Bail Appln./1526/2021 B/O	ZAHEER HASSAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR A HUSSAIN MS M BEGUM	PP, ASSAM
<b>MOTION (BA)</b>				
2	Bail Appln./1627/2021	FAKAR UDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
3	Bail Appln./1629/2021	ASHADUL KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
<b>MOTION</b>				
4	Crl.Rev.P./161/2021 B/O	JABIN ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	PP, ASSAM
5	Crl.Pet./310/2021	RUPAM SHAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R DE	PP, ASSAM
6	Crl.Pet./311/2021	BABLU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J KALITA MR M RAHMAN	PP, ASSAM
7	Crl.Pet./312/2021	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR A R BHUYAN N ISLAM	PP, ASSAM
8	Crl.Pet./314/2021	AFJAL HUSSAIN @ ABJAL HUSSAIN <b>Versus</b> AMIRUL HAQUE	MR. N H LASKAR MR. T A CHOUDHURY	
9	Crl.Pet./316/2021	SOMNATH GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR M REJA MS. J GHOSH L CHOUDHURY	PP, ASSAM
10	Crl.Pet./352/2021 B/O	SAIKH MD. SABAH AL-AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM



11	Crl.Pet./365/2021 B/O	KAILASH SAHU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I A TALUKDAR	PP, ASSAM
12	AB/2016/2021	MANZOOR ELAHI <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED MR. Z ARAFAT	PP, ASSAM
13	AB/2021/2021	SOHAN RAJBHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P JAIN MR P PRAWAR	PP, ASSAM
14	AB/2022/2021	ATIQUUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. A K DAS	PP, ASSAM
15	AB/2023/2021 B/O	SRI TRIDEEP CHANGMAI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	PP, ASSAM
16	AB/2024/2021 B/O	SIDDIK ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
17	AB/2025/2021 B/O	SRI NRIPENDRA CH DEKA @ NIPEN DEKA, <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
<b>ADMISSION</b>				
18	Crl.Pet./854/2017 B/O	NAREN CHANGMAI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS. S BHUYAN MR. B B NARZARY MR. P MAHANTA MR. P MAHANTA MS. P SAHARIA	R M DEKA D DEKA MR. D J DAS PP, ASSAM
19	I.A.(Crl.)/214/2021 FIXED <b>in</b> Crl.Pet./1270/2018 <b>WITH</b> Crl.Pet./1270/2018	MOHSIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.  MOHSIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. H A TALUKDAR  MR A M MAZUMDAR MR. S C BISWAS MD E AHMED MR. R A CHOUDHURY MS L BORDOLOI MR. H A TALUKDAR MR. T A CHOUDHURY	PP, ASSAM  MR B BURAGOHAİN (R2) MS. S GOGOI (R2) MR J P KACHARI (R2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
20	Bail Appln./1448/2021 FIXED	ABDUL RAFIQUŁ @ ABDUL RAFIK <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MR A HAQUE MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
21	Bail Appln./1465/2021 FIXED	BIJU DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
22	Bail Appln./1547/2021 FIXED	AKSHAY BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
<b>BAIL HEARING</b>				
23	AB/3803/2020	KALPANA SINGHA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS B BORA MS M DAS	PP, ASSAM
24	AB/3821/2020 FIXED	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
25	AB/3834/2020	FAKRUL BAHAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B BISHAYA MR. B U LASKAR	PP, ASSAM
26	AB/47/2021	BINA KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM

27	AB/154/2021	MATIUR RAHMAN TAPADAR <b>Versus</b> THE STATE OF ASSAM	MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
28	AB/236/2021	BANI KANTA MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
29	AB/759/2021	JUGAL PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
30	AB/1267/2021 FIXED	SHAILESH PRATAP <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA MR G BARUAH	PP, ASSAM
31	AB/1330/2021 FIXED	LOKEN CH. RAY <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
32	AB/1475/2021 FIXED	SOPIQUL HOQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
33	AB/1629/2021 FIXED	MD. BITU ALI <b>Versus</b> THE STATE OF ASSAM	MR D R SAIKIA	PP, ASSAM
34	AB/1742/2021 FIXED	HASINA BEGUM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
35	AB/1762/2021 FIXED	KUMAR ARINDAM SINHA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL	PP, ASSAM
36	AB/1819/2021 FIXED	RAKESH KHAN <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
37	AB/1821/2021 FIXED	PRAMOD HALOI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY MR S R NAWAZ	PP, ASSAM

**ORDERS**

38	I.A.(CrI.)/329/2019 BA 712/2019(D/O), BA 920/2019(D/O) <b>in</b> Bail Appln./712/2019	RAVI AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	MR. U SAIKIA (R2) MR K BORTHAKUR (R2) PP, ASSAM MR. R K NATH (R2)
39	I.A.(Civil)/896/2021 <b>in</b> MFA/3862/2021  <b>WITH</b> MFA/3862/2021 (Filing Number)	GONESH MOCHAHARY <b>Versus</b> THE UNION OF INDIA  GONESH MOCHAHARY <b>Versus</b> THE UNION OF INDIA A	MS. P ADHIKARI G UDDIN MR. A UDDIN  MR. A UDDIN	SC, NF RLY

**HEARING**

40	CrI.Pet./478/2020 FIXED	SHYAMAL MITRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	MR. P K ROYCHOUDHURY(R-2) MD. A KHAN(R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 26/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,26th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/520/2021 B/O	ABU MD. MANZUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY MR. J M SULAIMAN	SC, ELEM. EDU GA, ASSAM
2	WP(C)/2208/2021	SAMARJIT CHANDA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
3	WP(C)/3060/2021 FIXED	ABDUL QAIYUM ANSARI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. GA, ASSAM ASSTT.S.G.I.
4	WP(C)/3216/2021	ALAKA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HIGHER EDU
5	WP(C)/3371/2021	SEEMA RANI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MRS. C DAS	SC, ELEM. EDU GA, ASSAM
<b>ADMISSION</b>				
6	WP(C)/2516/2018	PURNANANDA CHETIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. H C SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
<b>WITH</b>				
7	WP(C)/6435/2017	MAHENDRA NATH MAHANTA and 13 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
8	WP(C)/7667/2019 B/O	SMT. GITALI BORDOLOI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MR. K K PARASAR	SC, HIGHER EDU MR. A C SARMA (R- 5) MR. P MEDHI (R- 5) MR. G C BORAH (R- 5)
9	WP(C)/3449/2020 B/O	SUMANA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED SC. A.S.S.A.
10	WP(C)/3545/2020	BIMAL CHANDRA MEDHI <b>Versus</b> THE BOARD OF SECONDARY EDUCATION AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. N MAHANTA	SC, FINANCE SC, SEBA

11	WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
12	WP(C)/5456/2020	ABDUS SALEM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR C BARUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	SC, ELEM. EDU
13	WP(C)/5674/2020	SAMNUR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU. GA, ASSAM SC, FINANCE
14	WP(C)/2155/2021 B/O	BAHAR UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR J ABEDIN MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU SC, SSA SC, FINANCE

**ORDERS**

15	Cont.Cas(C)/30/2018 B/O	KAMAL SAJATI <b>Versus</b> R.C.JAIN	MR. A R TAHBILDAR MS. R DEVI	MR R CHAKRAVORTY MR. D MOZUMDER MS. P CHAKRABORTY MR. A DEKA D SAIKIA, SR.ADV. MR T THAKURIA MS. N PHUKAN
16	Cont.Cas(C)/315/2018	TARU DAS <b>Versus</b> PHANINDRA JIDUNG, AES AND ANR.	MR. A DHAR MD F FARIDI	MR B KAUSHIK
17	Cont.Cas(C)/429/2018	SYEDA PUTALI BEGUM <b>Versus</b> SANJIB KUMAR BHUYAN AND ANR.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	MR. A DEKA (R1)
18	WP(C)/6207/2018	SRI KUSHAL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. P BORAH MR. T BARUKIAL	SC, HIGHER EDU
19	Cont.Cas(C)/472/2020 B/O	MAHATMA SEVAGRAM HIGH SCHOOL <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MS. S B CHOUDHURY	MR. T C CHUTIA MR D K ROY
20	I.A.(Civil)/120/2021 in WP(C)/1802/2017	MANASWEE GOHAIN <b>Versus</b> ALL ASSAM ELEMENTARY TEACHER EDUCATORS ASSOCIATION AND 3 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, APSC MR. I CHOUDHURY MR G GOSWAMI MR P NAYAK, SC, SCERT
	<b>WITH</b> WP(C)/1802/2017	ALL ASSAM ELEMENTARY TEACHER EDUCATORS' ASSOCIATION <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS B DEVI MR.I CHOUDHURY MR.G GOSWAMI	SC, APSC MR. J PATOWARY MR. D K BAIDYA MR. D K BAIDYA SC, ELEMENTARY EDUCATION MR.P SAIKIA R-4

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LEAVE NOTE OF ADVOCATES FOR 26/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,26th July 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH - III]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	El.Pet./4/2021	MOON SWARNAKAR <b>Versus</b> NIJAM UDDIN CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	
2	WP(C)/2991/2021 FIXED	RAHIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR J MAHANTA	SC, AG SC, FINANCE SC, AGRI. DEPARTMENT
3	WP(C)/3021/2021 FIXED	DEBAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK	GA, ASSAM SC, PWD
	<b>WITH</b> I.A.(Civil)/1088/2021 <b>in</b> WP(C)/3021/2021	ASSAM PWD ENGINEERS SERVICE ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A PHUKAN MR. W SHARMA	GA, ASSAM
4	WP(C)/3332/2021 B/O	ADHIR CHANDRA ROY AND 15 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 4 ORS	MR K K MAHANTA MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM
5	WP(C)/3368/2021	RUNU RAI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	GA, ASSAM SC, AG
6	WP(C)/3381/2021	JYOTI BHUSAN DAS AND 26 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	GA, ASSAM SC, FINANCE DEPTT.
7	WP(C)/3383/2021	NO 110025032 HC/STEWART SHIV SHANKAR KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS. L DAS	ASSTT.S.G.I.
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
8	I.A.(Civil)/1047/2021 <b>in</b> WP(C)/617/2020	SANJIT SAHA AND 42 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR D KALITA	MR D DAS MR R SARMA

	<b>WITH</b> WP(C)/617/2020	SAURAV JYOTI PARASOR AND 131 <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC SC, PWD
9	<b>WITH</b> WP(C)/744/2020	GIRI SHANKAR NATH AND 194 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR D K MISHRA (P-1,38,94,195) MR. B PRASAD (P-1,38,94,195) MR S KHOUND MR. R SARMAH MR H K NATH MS D SAIKIA (P-1,38,94,195)	SC, APSC MR D SAIKIA SC, PWD
<b>ADMISSION</b>				
10	W.P.(CrI.)/2/2018 FIXED	MS. MAMONI KAKOTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM
11	WP(C)/1402/2020 FIXED	NUR ISLAM MONDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	SC, P&RD GA, ASSAM (R1,3,5)
12	WP(C)/3448/2020 FIXED	RAHUL DEV PARASHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA MR. R BORUAH MR R SARMA	GA, ASSAM SC, IRRIGATION
13	WP(C)/2998/2021 FIXED	MD. RAKIBUL FARUQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	GA, ASSAM SC, AGRI. DEPARTMENT
<b>ORDERS</b>				
14	Cont.Cas(C)/529/2017	NIRMAL ROY CHOUDHURY <b>Versus</b> KUMUD CH. DEKA and ORS.	MR. S SARMA MS. J BORTHAKUR MR. P B MAZUMDER	MR. P N GOSWAMI (R2, R3) MR. I KALITA MR. K R PATHAK
15	Cont.Cas(C)/477/2018	BABITA PEGU <b>Versus</b> MR. ANOWAR HUSSAIN LASKAR	MS K LAHKAR MS. A MAHANTA MR A ALI MS. M KHATUN	
	<b>WITH</b> I.A.(Civil)/3603/2019 <b>in</b> Cont.Cas(C)/477/2018	BABITA PEGU <b>Versus</b> MR. ANOWAR HUSSAIN LASKAR	MR A ALI MS. M KHATUN	
16	Cont.Cas(C)/430/2019	MAHANANDA KALITA <b>Versus</b> ASHUTOSH AGNIHOTRI AND ANR.	MR. J C CHAUDHURY MR G C SHARMA MR S P PAUL	MR. M BHAGABATI MS G BORA MS. B TALUKDAR
17	Cont.Cas(C)/510/2019 B/O	AMAR DEKA <b>Versus</b> JISHNU BARUAH AND 3 ORS.	MR. N K KALITA	MR. D NATH MR D KALITA
18	W.P.(CrI.)/18/2020 FIXED	PAONAM DIANA DEVI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A CHAUDHURY MR. P K DAS MD N ABED MR. D BORA MR. N MAHAJAN	GA, ASSAM MR. S S ROY (R-1) MR. S S ROY (R-1) ASSTT.S.G.I.
<b>HEARING</b>				
19	WP(C)/4133/2020 B/O	RUMI GOGOI AND 125 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
20	<b>WITH</b> WP(C)/2725/2020	BROJEN BORAH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
21	<b>WITH</b> WP(C)/3020/2020	BISWAJIT GOGOI AND 121 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	I.A.(Civil)/1129/2021 B/O in WP(C)/3206/2016 <b>WITH</b> WP(C)/3206/2016	M/S JAI BAJARANGBALI INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P MAHANTA	SC, INDUSTRIES AND COMMERCE
		M/S JAI BAJARANGBALI INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P MAHANTA MS.P SAHARIA	DR.B AHMED MR. P N GOSWAMI (SC, ASIDCL, R3, R4) SC, INDUSTRIES & COMMERCE
2	<b>WITH</b> WP(C)/8311/2018	M/S. SURYANS INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	DR. B AHMED MR. P N GOSWAMI (SC, ASIDCL, R3, R4) SC, INDUSTRIES AND COMMERCE
	<b>WITH</b> I.A.(Civil)/1130/2021 in WP(C)/8311/2018	M/S SURYANS INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	MR. P N GOSWAMI (SC, ASIDCL, R3, R4) SC, INDUSTRIES AND COMMERCE
<b>MOTION</b>				
3	WP(C)/2909/2021 FIXED	BHABEN BORDOLOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR P DEKA MR. R DE	SC, CO OP GA, ASSAM
4	WP(C)/3239/2021 FIXED	LAKHIMAI DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, PWD SC, REVENUE
5	WP(C)/3275/2021 FIXED	SUNIL CHANDRA CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. H. BURAGOHAIR MR R SINGH	GA, ASSAM SC, AFDC
6	WP(C)/3367/2021 CAVT. NO.04492/021, B/O	JELEKA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM MR J H SAIKIA FOR CAVEATOR
7	WP(C)/3370/2021	SAMSUL HAQUE <b>Versus</b> NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, NVS SC, PWD

8	WP(C)/3373/2021	JATINDRA DAS <b>Versus</b> ASSAM FISHERY DEVELOPMENT CORPORATION LIMITED AND 2 ORS	MR. D CHOUDHURY MR. T CHAKRABORTY	SC, AFDC
9	WP(C)/3376/2021 B/O	MD IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N BORAH MR P K BORA	GA, ASSAM SC, TRANSPORT SC, IWT
10	WP(C)/3380/2021	JAMUNA DEKA AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
11	WP(C)/2765/2015	M/S POWER GRID ASSOCIATES <b>Versus</b> ASSAM STATE ELECTRICITY BOARD and 3 ORS	MR.T DAS MS.A HAZARIKA MS.L BHUYAN	MR.H K SARMA SC, APDCL SC, APDCL
12	WP(C)/4225/2015	NATIONAL HEALTH MISSION EMPLOYEES ASSOCIATION, ASSAM and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN MR. D DAS MR. I AHMED MD. GIASH UDDIN	MR. P K ROY (R-6) MR. K K NANDI (SC, ESIC) C.G.C. MR. B CHAKRAVARTY(R-4) MR. B GOGOI (SC, HEALTH DEPT.(R-2)) MS. T BEGUM (R-1) MS. M DUTTA (R-6) SC, FINANCE (R-2-3) SC, HEALTH (R-1) ASSTT. S.G.I.(R-4) MS. A CHAKRABORTY (R-6)
<b>WITH</b>				
I.A./954/2016				
<b>in</b> WP(C)/4225/2015				
		NATIONAL HEALTH MISSION EMPLOYEES ASSOCIATION, ASSAM and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRM RAHMAN MR.D DAS MR.I AHMED MD.GIASH UDDIN	MR.P K ROY(R-6) MR.K K NANDIR-1 C.G.C. MR.B CHAKRAVARTY(R-4) MS.T BEGUM(R-1) MS.M DUTTA(R-6) MS.A CHAKRABORTY(R-6) ASSTT.S.G.I.(R4) SC, FINANCE(R2-3) SC, HEALTH(R1)
13	WP(C)/9402/2019	M/S. MARAJAN MEEN PALAN ATMA SAHAYAK GOT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK A N HUSSAIN	GA, ASSAM
14	WP(C)/9407/2019 CAVT. NO.1218/2019	BHASKAR MEDHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR. M PHUKAN MR. S CHANDAK	GA, ASSAM MR. P S LAHKAR SC, REVENUE FOR CAVEATOR
15	WP(C)/5487/2020 B/O	CHAYAN DEY <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR J ROY MR D DAS	GA, ASSAM MR. N DHAR (R-9 TO 18) MS. S D GUPTA (R-9 TO 18) SC, WATER RESOURCE
16	WP(C)/3013/2021 B/O	AZIAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR D DEKA (R-2) MR. R KAMAN (R-2)
17	WP(C)/3164/2021 FIXED	ZEETENDRA SALAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR D BORAH	SC, GMC SC, GDD
<b>ORDERS</b>				
18	I.A.(Civil)/1126/2021 B/O <b>in</b> WP(C)/3176/2021	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. <b>Versus</b> M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED AND 5 ORS.	MR D J MEDHI MR S KHOUND	GA, ASSAM MR. N G KUNDU
<b>WITH</b>				
WP(C)/3176/2021				
		M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM

19	<b>WITH</b> WP(C)/3169/2021 CAVT. NO. 04152/021,	MAINA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR D J MEDHI GA, ASSAM MR S KHOUND FOR CAVEATOR SC, FOREST
	<b>WITH</b> I.A.(Civil)/1131/2021 <b>in</b> WP(C)/3169/2021	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. <b>Versus</b> MAINA BISWAS AND 6 ORS.	MR D J MEDHI MR S KHOUND	GA, ASSAM MR. N G KUNDU
20	<b>WITH</b> WP(C)/3248/2021	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	GA, ASSAM
21	WP(C)/2599/2021 B/O	MANTU RAM DAS <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR H GUPTA MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
22	WP(C)/3179/2021 FIXED	ASOMI INDUSTRIES PRIVATE LTD. AND 3 ORS. <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. S P ROY MS S DAS	SC, ATEPFO SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 26/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,26th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1394/2021 FIXED	MD. KARIM ALI @ ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR I AHMED MD M RAHMAN	PP, ASSAM
2	Bail Appln./1628/2021	MONOJ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	Bail Appln./1630/2021	NILUTPAL BORAH <b>Versus</b> THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
4	Bail Appln./1632/2021 B/O	RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
5	Bail Appln./1636/2021	RAHIM UDDIN SK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
6	Bail Appln./1640/2021	MOZAMMIL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR N J DAS MR. P DEKA	PP, ASSAM
<b>MOTION</b>				
7	AB/1459/2021 FIXED	KESHAB PAUL AND 1 ORS <b>Versus</b> THE STATE OF ASSAM	MR L K RAJKONWAR MR. B K DAIMARI	PP, ASSAM
8	AB/1954/2021	MIZANUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
9	AB/1967/2021	JAFOR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
10	AB/1983/2021	JOHIRUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
11	AB/1989/2021	JAHANARA KHATUN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM

12	AB/2000/2021	MD ABDUL HASIM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
13	AB/2001/2021	SRI JYOTIRMOY DEV SARMA <b>Versus</b> THE STATE OF ASSAM	MS. S D SAIKIA MS. S D SAIKIA	PP, ASSAM
14	AB/2004/2021	SRI SUBHASH KALTA <b>Versus</b> THE STATE OF ASSAM	MR B KALITA	PP, ASSAM
15	AB/2008/2021	NUR UDDIN MAZUMDER @ NOOR UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. K MUNIR MR. A M S MAZUMDER	PP, ASSAM
16	AB/2020/2021	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
17	Bail Appln./1217/2021 FIXED	RUBUL HAZARIKA @ RUBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA	PP, ASSAM
18	Bail Appln./1223/2021 FIXED	MOHAMMOD ALI @ PAKI <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
19	Bail Appln./1278/2021 FIXED	DEEPAK DEKA @ DIPAK DEKA <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
20	Bail Appln./1303/2021 FIXED	SRI DULAL CHANDRA BISWAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL	PP, ASSAM
21	Bail Appln./1334/2021 FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR J ISLAM MR M ALI	PP, ASSAM
22	Bail Appln./1404/2021 WITH SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	NURUL AMIN @ NURUL AMIN ADOM <b>Versus</b> THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
23	Bail Appln./1433/2021 FIXED	SHIV SHANKAR YADAV <b>Versus</b> THE STATE OF ASSAM	MR. R ALI	PP, ASSAM
24	Bail Appln./1480/2021 FIXED	RASIDUL ALI @ RASHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
25	Bail Appln./1502/2021 FIXED	MATINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
26	WITH Crl.Pet./1243/2019	MATINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
27	Bail Appln./1517/2021 FIXED	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
28	Bail Appln./1543/2021 FIXED	ADIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MS F RAHMAN MR. B BORGHAIN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
29	AB/2862/2020	MD. KOFIL UDDIN AHMED @ KAPIL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM

30	AB/3855/2020	MAJNUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M ALI	PP, ASSAM
31	AB/101/2021	SMT. LAKSHMI RAI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. J M SULAIMAN	PP, ASSAM
32	AB/494/2021	AHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
33	AB/843/2021	MAKIB HUSSAIN @ BABLU <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MS J YESMIN	PP, ASSAM
34	AB/907/2021	ALKESH MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
35	AB/922/2021	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
36	AB/935/2021	JAHUR UDDIN <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN R JAMAN MR M HOQUE	PP, ASSAM
37	AB/1148/2021	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
38	AB/1367/2021 FIXED	MOJAHER HUSSAIN KHAN @ MOJAHER ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
39	AB/1370/2021 FIXED	EKRAM ALI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
40	AB/1610/2021 FIXED	NARAYAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
41	AB/1659/2021 FIXED	MIRAZ ALI @ MERAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR S DAS	PP, ASSAM
42	AB/1681/2021 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
43	AB/1759/2021	AINUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. P K DAS MR. K MOHAMMED	PP, ASSAM
44	<b>WITH</b> Bail Appln./1456/2021	JADAV CH. CHOUDHURY ANR <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA MR S DAS	PP, ASSAM
45	AB/1794/2021 FIXED	MOKTADUR RAHMAN AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
46	AB/1799/2021 FIXED	OMAR DEWAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
47	AB/1899/2021 FIXED	HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MS S S ZIA	PP, ASSAM
<b><u>ORDERS</u></b>				
48	I.A.(CrI.)/88/2021 BA 202/2020(D/O, )BA 339/2020(D/O) <b>in</b> Bail Appln./202/2020	THE STATE OF ASSAM <b>Versus</b> DULAL BORA	PP, ASSAM	

49	I.A.(CrI.)/201/2021 <b>in</b> CrI.A./95/2021	NEHAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N H LASKAR MR. A AHMED	PP, ASSAM
	<b>WITH</b> CrI.A./95/2021	NEHAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N H LASKAR MR. A AHMED	PP, ASSAM
50	I.A.(CrI.)/272/2021 <b>in</b> CrI.A./119/2021	ABDUL HAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS
	<b>WITH</b> CrI.A./119/2021	ABDUL HAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 26/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,26th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1598/2021 B/O	BEM BEM @ NEMNEILHING MATE AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
2	Bail Appln./1612/2021 B/O	SHAH JALAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
3	Bail Appln./1624/2021 B/O	BIREN RAJBONGSHI <b>Versus</b> STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
4	Bail Appln./1625/2021 B/O	PAWAN KUMAR <b>Versus</b> THE STATE OF ASSAM	MS M DAS	PP, ASSAM
5	Bail Appln./1626/2021 B/O	SRI BABLU GHOSH <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS	PP, ASSAM
6	Bail Appln./1634/2021 B/O	LUNKHOLAL MATE @ THUNGABOY <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
7	Bail Appln./1635/2021 B/O	PRADIP CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR. S KAUR	PP, ASSAM
8	Bail Appln./1638/2021 B/O	PREMLATA DEVI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
9	Bail Appln./1645/2021 B/O	MD. LUCKY ALI @ LUCKY ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
10	Bail Appln./931/2021 WITH LCR	PRANJIT RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
11	Bail Appln./1026/2021 FIXED	NAZIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM



12	Bail Appln./1214/2021 FIXED	NIL KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA MR. S PHUKAN	PP, ASSAM
13	Bail Appln./1235/2021 FIXED	JATIN CHANDRA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
14	Bail Appln./1271/2021 FIXED	NABJESH KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
15	Bail Appln./1293/2021 FIXED	ARIFUL ALI @ BOGA <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
16	Bail Appln./1310/2021 WITH LCR, FIXED	DILIP MANDAL @ DILIP BISWAS <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. N AHMED	PP, ASSAM
17	Bail Appln./1325/2021 WITH SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED	NNEMEKA CHINONSO FELIX AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MR. I H LASKAR MR. P K DEKA	PP, ASSAM
18	Bail Appln./1341/2021 FIXED	MUKIB AHMED @ SARULORA <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
19	Bail Appln./1369/2021 FIXED	MD. AKRAM ALI @ IKRAM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR D BARMAN MR. K M HASSAN	PP, ASSAM
20	Bail Appln./1403/2021 FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
21	Bail Appln./1412/2021 SCANNED COPY OF CASE RECORD, FIXED	RUKIYA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
22	Bail Appln./1414/2021 FIXED	AHAMMAD HOSEN @ GUDU <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
23	Bail Appln./1422/2021 FIXED	HAREKRISHNA KALITA <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
24	Bail Appln./1429/2021 FIXED	NABENDU LAL DUTTA @ NABENDU DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL MR. A PAUL	PP, ASSAM
25	Bail Appln./1432/2021 FIXED	BITTU SONAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M HAQUE MR. DITUL DAS	PP, ASSAM
26	Bail Appln./1435/2021 FIXED	PANKAJ KR DAS <b>Versus</b> THE STATE OF ASSAM	MS. R KALITA MR. P M KALITA	PP, ASSAM
27	Bail Appln./1438/2021 FIXED	SEGUN DAS <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
28	Bail Appln./1450/2021 FIXED	HAFIJUR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
	<b>WITH</b>			
29	Bail Appln./1343/2021	MANNAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
30	Bail Appln./1454/2021 FIXED	GAJANAN SARMAH @ GAJANANAH SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
31	Bail Appln./1462/2021 FIXED	KOROBI SONOWAL <b>Versus</b> THE SATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
32	Bail Appln./1475/2021 FIXED	CHAGAM BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	

33	Bail Appln./1489/2021 FIXED	AAIJUDDIN AHMED @ AYEJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
34	Bail Appln./1491/2021 FIXED	UTTAM KR DAS <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
35	Bail Appln./1499/2021 FIXED	MD. MAJIDUL @ MAJIDUL HAQUE @ BABAMONI <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
36	Bail Appln./1508/2021 FIXED	JAMAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
37	Bail Appln./1516/2021 FIXED	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	MR. A RAHMAN MR E HUSSAIN PP, ASSAM
38	Bail Appln./1521/2021 FIXED	NARAYAN RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
39	Bail Appln./1551/2021 FIXED	FAZAL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
40	Bail Appln./1561/2021 FIXED	EMAM UDDIN LASKAR @ MD. IMAM UDDIN LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
41	Bail Appln./1572/2021 FIXED	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
42	AB/871/2021 FIXED	NASIR UDDIN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
43	AB/1312/2021 FIXED	SOLEMAN MIAH <b>Versus</b> THE STATE OF ASSAM	MR. U SAIKIA MR. S D ROY	PP, ASSAM
44	AB/1388/2021 FIXED	SAHID KHAN @ SAHID HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD. A SAHAD MR. S F CHISTIE	PP, ASSAM
45	AB/1583/2021 FIXED	MOFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
46	AB/1601/2021 FIXED	BANAMALI SARKAR @ BONOMALI SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
47	AB/1619/2021 FIXED	BABITA RAY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
48	AB/1706/2021 FIXED	NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
49	AB/1751/2021 FIXED	AJANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	MD M RAHMAN PP, ASSAM
50	AB/1754/2021 FIXED	ANINDITA SARMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BORA MR. K MOHAMMED	PP, ASSAM





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,26th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 15**

**[CIVIL BENCH - III**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/5636/2016	PUWAT CHANDRA UWARI and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S K JAIN MR.R K JAIN MR.K M BRAHMA MR.M BORO	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR.N HASAN(R-5) MR.J ROY(R-5) MR.A HASAN(R-5) MR.C SHARMA(R-5) MR D DAS (R5) SC, FINANCE MR.C CHAKRABORTY(R-5) MR.S BORTHAKUR(R-5) MS.S KAKATI(R-5)
2	WP(C)/7626/2016	SADHANA ROY <b>Versus</b> STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
3	WP(C)/517/2018 FIXED	NUMALIGARH REFINERY LTD. <b>Versus</b> THE WORKMEN	MR. U K NAIR MS U DAS MS. A VERMA	MR. K N CHOUDHURY, SENIOR ADVOCATE MR M MAHANTA MR H K DAS MR D J DAS MR. U PATHAK
4	WP(C)/1805/2018 FIXED	GUNAJIT KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A K BARUAH MR A CHOUDHURY MR. D BORA	GA, ASSAM MS. M A OJAH (R-6) SC, HEALTH
5	WP(C)/5649/2018 FIXED	TAIJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MR B C MUCHAHARY	GA, ASSAM MR. B M CHOUDHURY MR. S D PURKAYASTHA MR. U CHOUDHURY
6	WP(C)/3312/2020 FIXED	DIPUL ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B SINHA MR. R ISLAM	GA, ASSAM SC, TRANSPORT
7	<b>WITH</b> WP(C)/4037/2018	DIPUL ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ISLAM MS. R GOHAIN MR. B SINHA	MR. Y DOLOI SC, TRANSPORT
8	<b>WITH</b> WP(C)/5492/2018	SHRI DIPUL ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B SINHA MR. R ISLAM MS. R GOHAIN	MR. Y DOLOI SC, TRANSPORT

9	WP(C)/4975/2020	D/C NK 17 PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM	GA, ASSAM SC, AG
10	WP(C)/5045/2020	UJALA NARZARY <b>Versus</b> STATE OF ASSAM AND 6 ORS.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM SC, AG SC, PWD SC, FINANCE
11	WP(C)/5513/2020	PRANAB KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S MITRA MR A SARMA	GA, ASSAM SC, APDCL
<b>WITH</b>				
12	WP(C)/6129/2019	PRANAB KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S MITRA MS. M DEY	GA, ASSAM SC, APDCL
13	WP(C)/5589/2020	SIDDARTHA NARAYAN DEB <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR	GA, ASSAM SC BTAD
<b>ORDERS</b>				
14	Cont.Cas(C)/319/2017	GHANA KANTA GOGOI and 5 ORS. <b>Versus</b> ANAND PRAKASH TIWARI	MR.D GOGOI MR.S BORTHAKUR	MR.S BORTHAKUR MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI
15	Cont.Cas(C)/578/2019	SANJIBUL ISLAM <b>Versus</b> ALOK KUMAR AND ANR	MR. R PHUKAN MR. T BARUAH	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI
16	Cont.Cas(C)/618/2019	DILIP DAS <b>Versus</b> JISHNU BARUA AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. D NATH MR. D NATH MR D KALITA MR D KALITA
17	Cont.Cas(C)/84/2020	ANADHIR RANJAN PAUL <b>Versus</b> PREETOM SAIKIA AND 4 ORS.	MR. S P CHOUDHURY MR DIFENSO M	MR. D NATH, ADDL. SR. GA MR. D NATH, ADDL. SR. GA
18	Cont.Cas(C)/259/2020	GUNAJEET KUMAR DEV MEDHI <b>Versus</b> MADHURIMA BARUAH (SEN) AND 2 ORS.	MR H DAS MR. B C DEKA	MR. P N GOSWAMI
19	Cont.Cas(C)/532/2020	PADUM BORAH AND 3 ORS. <b>Versus</b> RAKESH KUMAR	MRS. P P BORAH MR. P K DAS	MR. N UPADHAYAY MR. P N GOSWAMI
20	WP(C)/2090/2020	CONSTABLE (GD) FORCE NO. 861241361 ATUL CHANDRA KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	ASSTT.S.G.I.
21	WP(C)/4645/2020	NO. 930002-F SRI HEMANSHU NATH, CORPORAL <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. B KONWAR MS. T GHOSH MR. C P SHARMA	MR. S S ROY MR. S S ROY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 26/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,26th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/649/2021 in WP(C)/5057/2020	RUNU BEGUM <b>Versus</b> SUKUMAR ROY AND 5 ORS.	MR K UDDIN	GA, ASSAM MS. S B CHOUDHURY SC, AFDC
	<b>WITH</b> WP(C)/5057/2020	SUKUMAR ROY <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORP LTD AND 5 ORS	MS. S B CHOUDHURY	DR. B AHMED GA, ASSAM MR. N HAQUE MR K UDDIN (R-6) MR. A K AZAD SC, AFDC
<b>ADMISSION</b>				
2	WP(C)/5558/2014	SATYA RANJAN ACHARJEE and 143 ORS, <b>Versus</b> THE STATE OF ASSAM and 8 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA	MR.S C KEYAL GA, ASSAM MR.J M A CHOUDHURY SC, REVENUE ASSTT.S.G.I.
3	WP(C)/3564/2015	PADUM KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.H DAS MS.T SOM MS.S KALITA MR.M K SHARMA MS.R BORGHAIN	MS.M HAZARIKA GA, ASSAMR1-4
4	WP(C)/3677/2015	KAMAL SINGH DUGAR <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION and 3 ORS	MR.H NATH MR. G PHUKAN MR S KHOUND MR.D DAS MS. A CHAKRABARTY L KALITA	MR.S BORA SC, GMC
5	WP(C)/2199/2016	RAKIBUL HUSSAIN and ANR <b>Versus</b> THE ELECTION COMMISSION OF INDIA and 7 ORS	MR N DUTTA MRS.M BORAH MR.H BURAGOHAIN MR.G Z AHMED MR. A PHUKAN MR.M BURAGOHAIN	GA, ASSAM SC, ELECTION COMMISSION.
	<b>WITH</b> WP(C)/2200/2016	SMTI. NAZRIN HUSSAIN <b>Versus</b> THE UNION OF INDIA and 3 ORS	MRS. M BORAH MR. H BURAGOHAIN MR. G Z AHMED MS. M BURAGOHAIN	ASSTT. S.G.I. SC, INCOME TAX

7	WP(C)/5463/2016	MUSSTT KALPONA BEGUM <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.A DAS MR. AMIL HUSSAIN	GA, ASSAM MR.S C BISWAS(R-5) MR.S U AHMED(R-5) MSS DEVIR-5 MR. E AHMED(R-5) MR.H A TALUKDAR(R-5)
8	WP(C)/1191/2017 FIXED	KAMAL SINGH DUGAR <b>Versus</b> THE RUBBER BOARD and 5 ORS.	MS.D BORGHAIN MS.M SARMAH MR.P GOHAIN	MR.B D DAS(R-4) MS.R DEKA(R-4) MR. D NATHR-4 MR.D DAS MR.D THOUSAN
9	WP(C)/4703/2017	DHANANJOY SAIKIA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR B N SARMA (SR. GA, ASSAM, R-1 TO 4) MR.S C KEYAL(ASSTT. SOLICITOR GEN. OF INDIA, R-5) SC, CBI
10	WP(C)/6365/2017	M/S. DHANSIRI VALLEY OIL CARRIER <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. and 7 ORS.	MR A D CHOUDHURY MR.S ROY MR. D CHOUDHURY MR.J DAS MR. P DUTTA MS.S KAKATI MR.S BORTHAKUR MR. T CHAKRABORTY	MR.G N SAHEWALLASr.Adv. MRS.N K DEVI MR.M SAHEWALLA MR.N A SINGH
11	WP(C)/1274/2018	JANASADHARAN PRINTING AND PUBLISHERS (P) LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. A D CHOUDHURY MS J HAZARIKA MR. T CHAKRABORTY	GA, ASSAM MR. D GOGOI(R-7) MR. D GOGOI
12	WP(C)/9404/2019	JANA SAMPAD UNNAYAN MANCHA (NGO) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MR. M HASHAN	GA, ASSAM
13	WP(C)/9467/2019	M/S J L ELECTRICAL AGENCY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R HAZARIKA MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	SC, APDCL
14	WP(C)/991/2020	M/S. NANAK SINGH SUJAN SINGH SADANA PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R MAZUMDAR MS. P K DEVI	SC, EXCISE DEPTT.
15	WP(C)/1172/2020	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	GA, ASSAM
16	WP(C)/1615/2020 B/O	DOMON LONGMAILAI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH	SC, N C HILLS SC, PWD
17	WP(C)/1872/2020 WP(c) 104/2020(D/O)	M/S. J.P.ENTERPRISE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. P BORAH	SC, P H E
18	WP(C)/2979/2021 FIXED	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION ANR. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR N DUTTA MR. N SARKAR	MR G N SAHEWALLA (R-2) MS. N K DEVI (R-2) MR. N ANIX SINGH (R-2) SC, NF RLY SC, SC, IRCTC
19	WP(C)/3100/2021 FIXED	SRI ANJAN GOSWAMI <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MS. D GHOSH MR SAURADEEP DEY	ADDL. SR. GA, ASSAM ASSTT.S.G.I.
20	WP(C)/3192/2021 FIXED	SWAPNA BANIA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M MAHANTA MR. B BORAH	GA, ASSAM SC, FOREST
<b>ORDERS</b>				
21	WP(C)/2977/2021 FIXED	TOWAJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 26/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,26th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 19**

**[CIVIL BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Tr.P.(C)./29/2021	RAJANI JALAN MODI <b>Versus</b> MINTU MODI	MR. A ALAM MD. R ALI MR. M ALAM	
<b><u>ADMISSION</u></b>				
2	CRP(I/O)/351/2017	ABU SAYED <b>Versus</b> AFZAL HUSSAIN and 3 ORS	MR.S NEOG MS.S G BARUAH	MS. M BARMAN MS. D GHOSH MS. D GHOSH MR. M ISLAM MR. M ISLAM MR. M AHMED MR. M HASHAN
3	CRP(I/O)/67/2018	KIRAN GOGOI <b>Versus</b> PAWAN GANGUWAL AND 3 ORS	MR. P C DEY MR.I HAQUE	
4	CRP/169/2018	LATA KHANDELWAL <b>Versus</b> GOPAL BARUAH	MR J C GAUR	MR. N ZAMAN MR. A GANGULY MR T CHHETRI
5	CRP(I/O)/234/2018	IDUR ZAMAN AND 4 ORS. <b>Versus</b> JIARUDDIN MANOWARUL HOQUE AND 16 ORS.	MR. M C KALITA MR. B K DAS MS. P DAS	MR Z MUKIT (R1-R4) MR. A SATTAR (R1-R4)
6	CRP(I/O)/293/2018	UBADUZZAMAN CHOUDHURY <b>Versus</b> EMAJ UDDIN BARBHUIYA AND 17 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	MR. S K GHOSH (R18) MS F AHMED (R18)
7	CRP(I/O)/221/2019	DINANATH TALUKDAR <b>Versus</b> KHIRODA DAS AND 3 ORS.	MR. T U LASKAR MR. N DHAR MS. U BARUAH	MR. A BISWAS MR R KALITA MS S AHOM
8	Tr.P.(C)./13/2020	GARGEE KONWAR <b>Versus</b> SWAGAT TAMULY	MR. D BARUAH MS. T. PAIT	
9	MACApp./96/2021	SAMSUL HOQUE <b>Versus</b> ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
10	RSA/187/2019	SHRI BABUL CHANDRA KALITA <b>Versus</b> SRI GANESH CHANDRA GHOSH	MR. B DEKA MR. B P CHANGMAI	MR. A K SARMA MR H J TAMULI MR D KALITA

11	RSA/210/2019	SMTI. PAKHILI DAS <b>Versus</b> SRI LAKHI DAS AND 3 ORS.	MR G BAISHYA MD. A HASSAN MS. B BORA	
	<b>WITH</b> I.A.(Civil)/987/2020 <b>in</b> RSA/210/2019	SMTI. PAKHILI DAS <b>Versus</b> SRI LAKHI DAS AND 3 ORS.	MR G BAISHYA MD. A HASSAN	
12	RSA/96/2020	SHRI GOURANGA MANDAL AND 4 ORS <b>Versus</b> DEBO DAS SARKAR	MR P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS. K KALITA	
	<b>WITH</b> I.A.(Civil)/1445/2020 <b>in</b> RSA/96/2020	SHRI GOURANGA MANDAL AND 4 ORS <b>Versus</b> DEBO DAS SARKAR	MR P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS. K KALITA	
<b>ORDERS</b>				
13	MACApp./236/2010 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. MANIK ALI and 2 ORS	MR.S K GOSWAMI MR.P K SHARMA MR.R KATHKATIA	MR.A S ROY MR.S K SARMA
14	RSA/216/2018	SRI JATIN DUTTA <b>Versus</b> SRIMATI MAMONI NEOG and 3 ORS	MR U BHATTACHARJEE MR. D C C PHUKAN MS. S ROY MR. T P DAS MR.D C C PHUKAN	MR. A K GUPTA MR. R S MISHRA
15	RSA/131/2019	PRABHAT CHANDRA DAS <b>Versus</b> SRI UMESH CHANDRA DAS	MR. S SHARMA MR. S N ADHYAPAK	
	<b>WITH</b> I.A.(Civil)/2131/2019 <b>in</b> RSA/131/2019	PRABHAT CHANDRA DAS <b>Versus</b> SRI UMESH CHANDRA DAS	MR. S SHARMA MR. S N ADHYAPAK	
16	I.A.(Civil)/1864/2019 In CRP(I/O)/42/2017(D/O) <b>in</b> CRP(I/O)/42/2017	ON DEATH OF SOID ALI MONDAL HIS LEGAL HEIRS JALEKHA KHATUN and 32 ORS. <b>Versus</b> PURNIMA DEVI and 4 ORS.	MR. T ISLAM	GA, ASSAM MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI
17	I.A.(Civil)/3432/2019 in RSA/104/2002(D/O) <b>in</b> RSA/104/2002	ON THE DEATH OF ISLAM UDDIN MAZUMDER, HIS LEGAL HEIRS AND 5 ORS <b>Versus</b> ON THE DEATH OF ABDUL WAHID TAPADAR, HIS LEGAL HEIRS AND 11 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MR. M H RAJBARBHUIYAN MS. S RASUL
	<b>WITH</b> I.A.(Civil)/3434/2019	ON THE DEATH OF ISLAM UDDIN MAZUMDER, HIS LEGAL HEIRS AND 5 ORS <b>Versus</b> ON THE DEATH OF ABDUL WAHID TAPADAR, HIS LEGAL HEIRS AND 11 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	
18	I.A.(Civil)/3921/2019 In RSA/156/2008(D/O) <b>in</b> RSA/156/2008	SUDHIR DAS <b>Versus</b> ON THE DEATH OF SANTOSH KR. PAUL HIS LEGAL HEIR, ANJALI PODDAR and ANR	MR. M H RAJBARBHUIYAN	MR. S K CHAKRABORTY
	<b>WITH</b> I.A.(Civil)/3922/2019	SUDHIR DAS <b>Versus</b> ON THE DEATH OF SANTOSH KR. PAUL HIS LEGAL HEIR, ANJALI PODDAR and ANR	MR. M H RAJBARBHUIYAN	MR. S K CHAKRABORTY
19	I.A.(Civil)/634/2020 <b>in</b> RSA/85/2016	ON THE DEATH OF JAGAT CH. SUTRADHAR HIS LEGAL HEIRS <b>Versus</b> SRI NILU SUTRADHAR and 2 ORS	MR. B BANERJEE MR. A ROSHID MS. M R DEVI	

**WITH**  
RSA/85/2016

SRI HARESWAR SUTRADHAR and ANR  
**Versus**  
SRI NILU SUTRADHAR and 8 ORS

MR. B BANERJEE  
MR. A ROSHID  
MR. A MOBARAQUE

MR. R HUSSAIN (R- 1&2)  
MS. L SHARMA (R- 1&2)  
MR. S K GHOSH (R- 1&2)  
MR. M K BORAH R- 1and2  
MS F AHMED (R- 1&2)

**WITH**  
I.A.(Civil)/633/2020  
**in** RSA/85/2016

ON THE DEATH OF JAGAT CH.  
SUTRADHAR HIS LEGAL HEIRS  
**Versus**  
SRI NILU SUTRADHAR and 2 ORS

MR. B BANERJEE  
MR. A ROSHID  
MS. M R DEVI

**WITH**  
I.A.(Civil)/635/2020  
**in** RSA/85/2016

ON THE DEATH OF JAGAT CH.  
SUTRADHAR HIS LEGAL HEIRS  
**Versus**  
SRI NILU SUTRADHAR and 2 ORS

MR. B BANERJEE  
MR. A ROSHID  
MS. M R DEVI

20 I.A.(Civil)/889/2021  
B/O  
**in** RSA/73/2016

KUTUB UDDIN BARBHUIYA AND 13 ORS.  
**Versus**  
AFTAB UDDIN BARBHUIYA

DR. B AHMED  
MRK UDDIN

MR. J LASKAR

**WITH**  
RSA/73/2016

MD KUTUB UDDIN BARBHUIYA and 14  
ORS  
**Versus**  
AFTAB UDDIN BARBHUIYA

DR.B AHMED  
MR.N HAQUE  
MRK UDDIN  
MR.M HUSSAIN  
MR.S R BARBHUIYA

MR.B BANERJEE  
MR.J LASKAR  
MR.A MOBARAQUE

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LEAVE NOTE OF ADVOCATES FOR 26/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021